

SENIORITY/GRADATION LIST OF THE OFFICERS OF TRIPURA JUDICIAL SERVICE

GRADE – I

DRAFT

Sl. No.	Name of the Officers	Qualification	Date of birth	Date of enrolment as an Advocate & the High Court Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.	Shri D .M. Jamatia, ST	B.A.,LL.B.	22.06.1963	In the year 1989. Gauhati High Court.	02.01.1991	<p>i) Appointed in Grade-III on 02.01.1991 and posted as Judicial Magistrate 2nd Class, Agartala, West Tripura.</p> <p>ii) On promotion joined in Grade-II on 01.11.2000.</p> <p>iii) On promotion joined in Grade-I on 20.12.2005.</p> <p>Appointed on promotion to the post of Selection Grade District Judge w.e.f. 21.12.2010 vide Notification No.F.1(2)-J(G)/95 dated 06.9.12 issued by the State Govt. in Law Department.</p> <p>Appointed on promotion to the post of Super Time Scale District Judge w.e.f. 01.01.2014 vide Notification No.F.1(2)-J(G)/95/6629-44 dated 21.11.16 issued by the State Govt. in Law Department.</p>	<p>Confirmed in – Grade-III on 26.07.1993</p> <p>ii Grade-II on 01.11.2002</p> <p>iii) Grade-I on 20.12.2007</p>	<p>Agartala, West Tripur w.e.f. 30.11.16 as LR & Secretary, Law Department.</p>	30.06.2021.
2.	Shri G. Debnath, UR	B.A.,LL.B.	15.01.1960	24.01.1989 Calcutta High Court.	15.03.2001	Directly appointed in Grade- I on 15.03.01 and posted as Addl. District & Sessions Judge, North Tripura, Kamalpur.	Confirmed on 15.03.2003	Belonia, South Tripura, w.e.f. 11.11.16 as District & Sessions Judge,.	31.01.2018

						Appointed on promotion to the post of Selection Grade District Judge w.e.f. 01.01.2007 vide Notification No.F.1(2)-J(G)/95 dated 25.02.12 issued by the State Govt. in Law Department.			
3.	Shri R. Pal, UR	B.Com.L.L.B.	20.01.1958	16.08.1985 Gauhati High Court	23.02.1988	<p>i) Appointed in Grade-III on 23.02.1988 and posted as Judicial Magistrate 2nd Class, Kailashahar, North Tripura.</p> <p>ii) On promotion joined in Grade-II on 05.10.2004.</p> <p>iii) On promotion joined in Grade-I on 07.05.2010.</p> <p>Appointed on promotion to the post of Selection Grade District Judge w.e.f. 07.05.2015 vide Notification No.F.1(2)-J(G)/95/5350-68 dated 18.08.2015 issued by the State Govt. in Law Department.</p>	<p>Confirmed in :- Grade-III on 29.03.1990.</p> <p>ii) Grade-II on 05.10.2006</p> <p>iii) Grade-I on 07.05.2012</p>	Agartala, West Tripura w.e.f 11.11.16 as District & Sessions Judge.	31.01.2018. (at the age of 60 years on evaluation of potential to continue in service upto 60 years.)
4.	Shri U. Choudhuri, UR	B.A.L.L.B.	01.05.1961	16.08.85 Gauhati High Court	23.02.1988	<p>i) Appointed in Grade-III on 23.02.1988 and posted as Judicial Magistrate 2nd Class, Kailashahar, North Tripura.</p> <p>ii) On promotion joined in Grade-II on 05.10.2004.</p> <p>iii) On promotion joined in Grade-I on 07.05.2010.</p> <p>Appointed on promotion to the post of Selection Grade District Judge w.e.f. 07.05.2015 vide Notification No.F.1(2)-J(G)/95/5350-68 dated 18.08.2015 issued by the State Govt. in Law Department.</p>	<p>Confirmed in :- Grade-III on 30.03.1990.</p> <p>ii) Grade-II on 05.10.2006</p> <p>iii) Grade-I on 07.05.2012</p>	Dharmanagar, North Tripura w.e.f 01.02.2016 as District & Sessions Judge.	30.04.2019
5.	Sri S.G. Chattopadhyay UR	B.Sc..L.L.B.	01.01.1961	08.12.1988 Gauhati High Court	18.07.1991	<p>i) Appointed in Grade-III on 18.07.1991 and posted as Munsiff/Judicial Magistrate 2nd Class, Sonamura, West Tripura</p>	<p>Confirmed in :- Grade-III on 19.07.1993</p> <p>ii) Grade-II on</p>	Agartala, West Tripura w.e.f 02.02.2016 and now posted as	31.12.2018

						ii) On promotion joined in Grade-II on 26.09.2006. iii) On promotion joined in Grade-I on 22.03.2011 Appointed on promotion to the post of Selection Grade District Judge w.e.f. 22.03.2016 vide Notification No.F.1(2)-J(G)/95/2560-77 dated 04.05.2016 issued by the State Govt. in Law Department.	26.09.2008 & iii) Grade-I on 22.03.2013	Registrar General, High Court of Tripura w.e.f. 01.03.2016.	
6.	Shri A. K. Nath, UR	B.A.,LL.B.	25.12.1961	16.09.1987 Gauhati High Court.	04.01.1991	i) Appointed in Grade-III on 04.01.1991 and posted as Munsiff, Amarpur, South Tripura. ii) On promotion joined in Grade-II on 26.09.2006. iii) On promotion joined in Grade-I on 22.03.2011. Appointed on promotion to the post of Selection Grade District Judge w.e.f. 22.03.2016 vide Notification No.F.1(2)-J(G)/95/4789-4811 dated 23.07.2016 issued by the State Govt. in Law Department.	Confirmed in :- Grade -III on 08.01.1993. ii) Grade-II on 26.09.2008 & iii) Grade-I on 22.03.2013	Kailashahar, Unakoti Judicial District w.e.f. 2.12.16 as District & Sessions Judge	31.12.2019
7.	Shri S. Dutta. Purkayastha, UR	B.A.,LL.B.	12.02.1970	07.08.1998 Gauhati High Court.	04.05.2011	Appointed in Grade-I by direct recruitment on 04.05.2011 and posted as Addl. District & Sessions Judge, Agartala, West Tripura. Appointed on promotion to the post of Selection Grade District Judge w.e.f. 04.05.2016 vide Notification No.F.1(2)-J(G)/95/4789-4811 dated 23.07.2016 issued by the State Govt. in Law Department.	Confirmed in Grade-I on 04.05.2013	Udaipur, Gomati Judicial Distict w.e.f. 31.10.2015 as District & Sessions Judge	28.02.2028

8.	Shri J. Murasing, ST	B.Com. LL.B.	02.1.1965	23.09.94 Gauhati High Court	22.10.01	Appointed in Grade – III on 22.01.2001 and posted as Civil Judge (Jr.Div) & J.M. 2 nd Class, Sabroom, South Tripura. On promotion joined in Grade-II on 19.02.2010 & in Grade-I on 12.06.2014	Confirmed in Grade-III on 22.10.03 & Grade-II on 19.02.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura w.e.f. 17.03.2015 as Addl. Secretary, Law Department	31.01.20
9.	Shri G. Sarkar, SC	B.Com., LL.B.	20.9.1964	11.10.1993 Calcutta High Court	22.10.01	Appointed in Grade – III on 22.10.2001 and posted as Munsiff & J.M. 2 nd Class, Kamalpur, North Tripura On promotion joined in Grade-II on 19.02.2010 & in Grade-I on 12.06.2014	Confirmed in Grade-III on 22.10.03 & in Grade-II on 19.02.12 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 07.12.16 as Addl. District & Sessions Judge, Court No.2	30.09.2022
10.	Shri P. K. Datta, UR	B.A., LL.B.	05.02.1961	12.09.89 Gauhati High Court	28.06.99	Appointment in Grade – III on 28.06.99 and posted as J.M. 2 nd Class Dharmanagar North Tripura. On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 29.06.01 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Khowai, West Tripura w.e.f. 29.02.16 as Addl. District & Sessions Judge.	28.02.2019

11.	Shri S. K. Majumder, UR	B.Com., LL.B.	25.12.1959	12.09.1986 Gauhati High Court	09.07.99	Appointment in Grade – III on 09.07.99 and posted as Civil Judge (Jr.Div) Belonia, South Tripura. On Promotion joined in Grade-II on 27.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 10.07.01 & Grade-II on 27.12.2012 and yet to be confirmed in Grade-I.	Kamalpur, Unakoti Judicial District w.e.f. 07.12.2016 as Addl. District & Sesisons Judge.	31.12.2017
12.	Shri A. Paul, UR	B.A., LL.B.	09.09.1977	09.04.2002 Gauhati High Court	03.02.04	Appointment in Grade – III on 03.02.04 and posted as J. M. 2 nd Class, Agartala, West Tripura On Promotion joined in Grade-II on 22.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 03.02.06 & Grade-II on 22.12.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 07.12.16 as Judge, Family Court.	30.09.2035
13.	Shri Vishwajeet Pandey, UR	LL.B.	16.07.1076	11.01.1003 Delhi High Court	11.05.15	Directly appointed in Grade-I on 11.05.2015 & undergo training at Agartala.	Not Confirmed	Udaipur, Gomati Judicial District w.e.f. 31.01.2016 as Addl. District & Sessions Judge	31.07.2034
14.	Shri B. Palit, UR	B.Com (H), LL.B.	05.05.1969	30.05.94 Gauhati High Court	01.11.01	Appointment in Grade - III on 01.11.01 and posted as Civil Judge (Jr.Div) Amarpur, South Tripura. On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 01.11.03 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura w.e.f 11.02.2015 as Member-Secretary, TSLSA	31.05.2027

15.	Shri S. Sharma Roy, UR	B.Com. LL.B.	03.08.1965	12.03.1990 Gauhati High Court	22.10.01	Appointment in Grade - III on 22.10.01 and posted as J. M. 2 nd Class, Udaipur, South Tripura On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 22.10.03 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 15.11.16 as Registrar (Vig.), High Court of Tripura.	31.08.2023
16.	Shri Ashutosh Pandey	LL.B.	24.12.1977	30.07.2005	11.05.15	Directly appointed in Grade-I on 11.05.2015 & undergo training at Agartala.	Not Confirmed	Agartala, West Tripura Judicial District w.e.f. 01.02.2016 and now posted as Secretary, High Court Legal Services Committee w.e.f. 27.04.2017.	31.12.2035
17.	Shri S. B. Datta, UR	B.Com., LL.B.	07.04.1963	30.03.92 Gauhati High Court	22.10.01	Appointment in Grade - III on 22.10.01 and posted as Civil Judge (Jr.Div) Khowai, West Tripura. On Promotion joined in Grade-II on 31.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 22.10.03 & Grade-II on 31.12.2012 and yet to be confirmed in Grade-I.	Sonamura, West Tripura w.e.f. 20.02.2017 as Addl. District & Sessions Judge	30.04.2021
18.	Shri A. Debbarma, ST	B.A. (H),LL.B.	10.10.1977	He has not applied for any	03.02.04	Appointment in Grade-III on 03.02.04 and posted as Civil Judge (Jr.Div) &	Confirmed in Grade-III on 03.02.06 &	Agartala, West Tripura w.e.f. 21.02.2017 as	31.10.2035

				Enrolment Certificate		J.M. 2nd Class, Khowai, West Tripura. On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015	Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Registrar (Judicial) High Court of Tripura	
19.	Smti. S. Das, UR	B.Sc. (H),LL.B.	02.01.1973	24.12.1999 Gauhati High Court	03.02.04	Appointment in Grade - III on 03.02.04 and posted as J. M. 2nd Class, Agartala, West Tripura. On Promotion joined in Grade-II on 11.01.2012 in pursuance of the Notification No. F.11(2) (a) - HC/95-12/454 dated 10.01.2012 with retrospective effect from 22.12.2010 along with inter se seniority. On Promotion joined in Grade-I on 08.07.2015	Confirmed in Grade-III on 03.02.2006 & Grade-II on 22.12.2012	Kailashahar, Unakoti Judicial District w.e.f. 07.12.2016 as Judge, Family Court.	31.01.2031
20.	Shri P. Kumar, UR	B.Sc., LL.B.	19.08.1975	03.12.2002 Jharkhand High Court	17.02.04	Appointment in Grade - III on 17.02.04 and posted as Civil Judge (Jr.Div) & J.M. 2nd Class, Sabroom, South Tripura	Confirmed in Grade-III on 17.02.06 & Grade-II on 23.12.2012	Kailashahar, Unakoti Judicial District w.e.f. 01.08.2015 as Addl. District &	31.08.2033

						On Promotion joined in Grade-II on 23.12.2010 On Promotion joined in Grade-I on 01.08.2015		Sessions Judge,	
21.	Shri S. Bhattacharjee, UR	M.A., LL.B.	03.02.1968	17.11.98 Gauhati High Court	03.02.04	Appointment in Grade - III on 03.02.04 and posted as Civil Judge (Jr.Div) & J.M. 2nd Class, Agartala, West Tripura On promotion joined in Grade-II on 01.09.2011. On promotion joined in Grade-I on 29.09.2016	Confirmed in Grade-III on 03.02.06 & Grade-II on 01.09.2013	Agartala, West Tripura w.e.f. 06.12.16 as Addl. District & Sessions Judge, Court No.3 .	28.02.2026
22.	Shri H. Chakrabarti, UR	B.A. (H), LL.M.	09.05.1975	25.02.1999 Gauhati High Court	03.02.04	Appointment in Grade - III on 03.02.04 and posted as J. M. 2nd Class, Agartala, West Tripura On promotion joined in Grade-II on 01.09.2011 On promotion joined in Grade-I on 29.09.2016	Confirmed in Grade-III on 03.02.06 & Grade-II on 01.09.2013	Agartala, West Tripura w.e.f. 04.01.14 and now posted as Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura w.e.f 04.11.16	31.05.2033

23.	Smti. S. Choudhury, UR	B.A., LL.B.	22.02.1976	18.05.2001 Gauhati High Court	27.05.04	Appointment in Grade-III on 27.05.04 and posted as J. M. 2 nd Class, Kailashahar, North Tripura. On promotion joined in Grade-II on 27.01.2012 On promotion joined in Grade-I on 29.09.2016	Confirmed in Grade-III on 27.05.06 & in Grade-II on 27.01.2014.	Udaipur, Gomati Judicial District w.e.f. 27.01.14 as Principal Counsellor, Family Court and now posted as Judge, Family Court, Udaipur	28.02.2034
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